

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1195  
ANSWERED ON:25.02.2003  
CRIME AGAINST WOMEN IN DELHI  
ADHI SANKAR;CHANDRESH PATEL KORDIA;GORDHANBHAI JAVIA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether any complaints and F.I.Rs. have been registered regarding the abduction and missing girls and women in various parts of Delhi;
- (b) if so, the complaint-wise details thereof;
- (c) the action taken thereon;
- (d) the number of cases solved and the number of women and girls found;
- (e) the number of cases remained unsolved; and
- (f) the steps taken by the Delhi Police to solve the remaining cases and to protect women?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a): Yes, Sir.

(b)&(c): The common allegation in these complaints is that either the victim has been kidnapped/abducted by known suspects or she has been missing in unknown circumstances. Such complaints are promptly looked into and efforts are made to recover the kidnapped or missing women.

(d)&(e): The requisite information is given below:

Cases of kidnapping/abduction:

Year	No. of cases reported and women/Girls recovered	No. of cases solved	Number of cases not solved
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2001	1052	795	257
2002	893	587	306
2003 (upto 15/2/2003)	93	30	63

Cases in which the girls/women were reported to be missing:

Year	Number of cases reported	No. of Women/Girls traced	No. of Women/ Girls not traced
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2001	2438	1949	489
2002	2586	2050	536
2003 (upto 15/2/2003)	338	210	128

(f): The investigating officers make all possible efforts to trace the victims and apprehend the culprits, if any. The steps taken to prevent crime against women include streamlining the functioning of Crime Against Women Cell; stationing of Police Control Room vehicles near women institutions and places frequented by them; deployment of police personnel at the Girls/Women institutions to instil a sense of security; and preventive action against the persons known or suspected to be indulging in crime against women; and setting up of a Women Police Mobile Team to attend to distress calls from women.

